

(a) the demands made by the first General Council Conference of the All India Bank Officers Confederation held in Hyderabad on December 17 and 18, 1986; and

(b) the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Indian Banks' Association and most of the public sector banks have advised that no formal communication has been received from the All India Bank Officers Confederation stating the demands raised by them in their General Council Meeting held at Hyderabad on 17th/18th December, 1986.

Amount to Tamil Nadu for poverty alleviation programme

3266. SHRI N. DENNIS : Will the Minister of PLANNING be pleased to state the amount allocated to Tamil Nadu for the poverty alleviation programmes under IRDP, NREP and RLEGP in 1986-87?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : The amount allocated by the Centre to Tamil Nadu during 1986-87 under poverty alleviation programmes is as follows:

<i>Name of the Programmes</i>	<i>(Rs. lakhs)</i>
(a) Integrated Rural Development Programme (IRDP).	1896.76
(b) National Rural Employment Programme (NREP)	1811.00
(c) Rural Landless Employment Guarantee Programme (RLEGP)	3902.00

While in the case of IRDP and NREP, the Central allocation is to be equally matched by the States, RLEGP is 100 per cent funded by the Centre.

Measures to prevent river pollution

3267. SHRI N. DENNIS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have any machinery to undertake a nation-wide survey at regular intervals to check river pollution in the country; and

(b) whether any stringent action is taken against defaulting industries?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). Yes, Sir.

Grievance cells for Scheduled Castes/  
Scheduled Tribes in Government  
Departments

3268. SHRI BANWARI LAL BAIRWA : Will the Minister of WELFARE be pleased to state :

(a) whether in all Government Departments, Public Sector Enterprises/Under-takings, Scheduled Castes and Scheduled Tribes grievance cells have been set up;

(b) if not, the names of Government Departments/Public Sector Enterprises that have not yet set up such cells; and

(c) the efforts made to set up these cells and by what time it would be possible to set up these cells?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c). The information is being collected and will be laid on the table of the House as and when received.

Proposal to instal accounting machines  
in Kendriya Bhandar

3269. SHRI KAMLA PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to instal accounting machines in all the branches of Kendriya Bhandar whose sales are over rupees one lakh a month; and

(b) if not, yardstick applied in the provision of these machines to branches?